

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**Item No. 403**

**IA/1428/ND/2024 in IB/445/ND/2023**

**IN THE MATTER OF:**

Idbi Trusteeship Services Limited	...	Applicant
Versus		
Shree Vardhman Buildprop Private Limited	...	Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 22.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Pranjit Bhattacharya, Ms. Tarini Khurana, Advs.
For the Respondent	: Ms. Pooja Mehra Saigal, Mr. Rajat Juneja, Ms. Sakshi Kapoor, Advs.
For the RP	: Mr. Abhishek Anand, Mr. Kashish Rehan, Mr. Ishaan Dhingra, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/1428/ND/2024**

Ms. Pooja Mehra Saigal, Learned Counsel for the Shree Vardhman Buildprop Private Limited as well as Mr. Pranjit Bhattacharya, Learned Counsel for the IDBI Trusteeship Service Limited are present physically. Heard the arguments on behalf of the parties on maintainability. Order reserved.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**